

NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: IND/1123/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: SYNERGY PROPERTY

NAME OF THE RESPONDENT(S)

: SMARTCITY (KOCHI) INFRASTURCTURE PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. H. Karothi K Jeshadni N.P. Vijay kumar R. Prsadeep

Counsel for Rospondent

ORDER

As the time of the court is over, adjourn the matter to 31.5.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)